NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 94/(MAH)/2017

CORAM:

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Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Lafarge India Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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<u>Common **Order**</u> <u>CSP 93/2017/230-232/2017/ NCLT/MB//MAH/2017</u> <u>CSP 94/230-232/2017/ NCLT/MB//MAH/2017</u>

On the objections raised by the Registrar of Companies, since none represented Registrar of Companies, list this matter to next week directing the Registrar of Companies to be present on the next date of hearing.

List this matter on 06th April, 2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)